NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



*ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2017

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi

NAME OF THE RESPONDENT(S)

: M/s Aswini Health Care Ltd

UNDER SECTION

: 241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C.J. Mhant- 1chsha

2. SUSHMITA UDAYAJANKAR 2. A-m- snikh som

Combel to Restant J. P. m monti Junion 12 de 22

LOUNSE L FOR RESPONDENTS

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ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 08.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc